

THE MINISTER OF HOME AFFAIRS  
(SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) The report is being examined.

**Cadres allocation for IAS officers**

3152. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently brought about a change in the ratio between the IAS officers getting home States' cadres and those getting other States' cadres;

(b) if so, what was the past ratio and the present change made in this regard; and

(c) what are the reasons for effecting the change?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES' AND PENSION (SHRI P. CHIDAMBARAM): (a) to (c) Till 1934 the Central Government has been ensuring that at least 50 per cent of the officers allotted to a particular cadre are from outside the State concerned. The promotion quota from the State Services was increased from 25 per cent to 33.1/3 per cent, thus effectively lowering the proportion of outsiders in the total strength of the State Cadre. Keeping this in view, it was decided in July, 1984, that in the interests of national integration, and better efficiency in administration the 'outsider' element in the direct recruitment quota of the All India Services should be raised to 66.2/3 per cent so that the overall "insider", "outsider" ratio in each State Cadre is nearly 1:1, including the promoted officers.

**Seniority of persons inducted in official language service**

3153. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons inducted in Grade IV and Grade V of the Official Language Service and the number of persons proposed to be inducted in Grade III of the Official Language Service;

(b) whether it is a fact that while inducting the departmental candidates in Grade IV and V of the service, the candidates with the length of their regular service were placed *en bloc* senior to those of *ad-hoc* and deputation service;

(c) whether Government now propose to adopt a policy other than the one mentioned above—while considering the length of regular service and an *ad-hoc* service of the departmental candidates to be inducted in Grade III of the service; and

(d) if so, the reasons of this dual policy of induction in the same service and steps taken to bring homogeneity in the policy of induction in the Official Language Service?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) The total number of posts against which persons are to be initially inducted are:—

(i) Grade III	—105
(ii) Grade IV	—19i
(iii) Grade V	—363

(b) to (d) The induction and seniority in Service has been as per Central Secretariat Official Language Service (Group 'A' and Group 'B' posts) Rules, 1983 and the Central